#### THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

### N O T I F I C A T I O N

Dated- Guwahati, the 29<sup>th</sup> January, 2024

NO. HC-VII-84/2020/744/A #### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to nominate Shri Laldinpuia Tlau, Joint Registrar (Judicial), Gauhati High Court, Aizawl Bench, Aizawl as Resource person to conduct Sensitization Programme on "Local Acts and Rules (Civil & Criminal)" of Mizoram for all the Grade-III Judicial Officers of Mizoram Judicial Service on 17-02-2024 from 10.00 A.M. to **04.00 P.M.** at Judicial Academy, Assam, Amingaon.

NO. HC-VII-84/2020/745/A #### The Hon'ble Gauhati High Court has been pleased to direct all the Grade-III Judicial Officers of Mizoram Judicial Service to join Sensitization Programme on "Local Acts and Rules (Civil & Criminal)" of Mizoram on 17-02-2024 from 10.00 A.M. to 04.00 P.M. through virtual mode.

The Joining Link for the training is:

# https://bit.ly/42qujqU

(Platform to be used Microsoft Teams)

By Order, Sd/- S. Dhar **REGISTRAR (JUDICIAL)** 

### Memo NO. HC-VII-84/2020/746-756/A Dated 29-01-2024 Copy forward for information and necessary action to: 1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.

- 2. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
- 3. The Accountant General (A&E), Mizoram, Aizawl, for information and necessary action.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during

## the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

- 4. The Registrar (Admin./Vigilance/Esstt.), Gauhati High Court, Guwahati.
- 5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.
- 6. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl.

# (He is requested to inform the nominated Judicial Officers of his State to attend the Training accordingly).

- 7. Shri Laldinpuia Tlau, Joint Registrar (Judicial), Gauhati High Court, Aizawl Bench, Aizawl.
- 8. The Project Manager, Gauhati High Court, Guwahati.

## (He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).

- 9. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy.
- 10. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
- 11. The CA to the Registrar General, Gauhati High Court, Guwahati. (THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

-29.01.2024

**REGISTRAR (JUDICIAL)**